

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
RESIDENTIAL UNITS FOR BPL IN PUNJAB

993

Sardar Balwinder Singh Bhunder

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :-

- (a) the total number of residential units for BPL families so far made available in small towns in the State of Punjab, town-wise;
- (b) the number of such units at present under construction by central agencies in the State, town-wise; and
- (c) by when all the BPL needy families are likely to be provided houses from the central pool?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION

(KUMARI SELJA)

(a) and (b): Town-wise details of number of residential units sanctioned and under construction for urban poor, including BPL families in small towns, in the State of Punjab under Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are annexed.

(c): Housing being a State subject, it is upto the concerned State Governments to identify the needy BPL families to be provided houses and take up housing programme for them. Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched in December, 2005, ` 617.02 crore of Additional Central Assistance (ACA) has been allocated for the State of Punjab. Against this allocation, ACA of ` 69.92 crores has been committed leaving a balance of ` 547.10 crores. The commitment of this ACA balance will depend on submission of Detailed Project Reports by the State Government conforming to JNNURM guidelines.